

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA  
UNSTARRED QUESTION NO.232  
TO BE ANSWERED ON 21<sup>ST</sup> JULY 2023

**DUES AND LIABILITIES OF FCI**

232 SHRI IMRAN PRATAPGARHI:  
SHRI SYED NASIR HUSSAIN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the amount of various pending dues and liabilities of the Food Corporation of India (FCI), year-wise since 2018;
- (b) the measures taken by Government towards the settlement of dues, as was recommended, as high priority, by the Parliamentary Standing Committee on Consumer Affairs, Food and Public Distribution in its 24th Report; and
- (c) whether Government has any justification for the significant deduction of ₹90,789.89 crores from RE 2022- 23 to BE 2023-24 for the Department of Food & Public Distribution?

**A N S W E R**  
**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND**  
**CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**  
**(SADHVI NIRANJAN JYOTI)**

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(a): Details of pending dues are attached as **Annexure-I**.

(b): For settlement of outstanding dues, Department of Food & Public Distribution and FCI are regularly pursuing the matter with the concerned Ministries and Departments, including Ministry of Finance.

In the wake of COVID-19 outbreak in the country in March 2020, the Department of Food and Public Distribution had started distribution of 'additional' and 'free-of-cost' foodgrains (Rice/Wheat) to around 80 crore Priority Household (PHH) and Antyodaya Anna Yojana (AAY) beneficiaries in the country under PMGKAY to ameliorate the food security hardships faced by the poor and the needy due to unprecedented outbreak of the pandemic and lockdowns. Under PMGKAY, about 1,118 LMT foodgrains have been allocated with an earmarked total financial outlay of approximately Rs. 3.91 lakh crore upto 31.12.2022 from Phase-I to Phase-VII of the scheme. Now the Central Government is distributing free foodgrains to all NFSA beneficiaries, as per their entitlement, under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) from 1<sup>st</sup> Jan, 2023.

Government of India has been providing sufficient funds to meet the requirement of food subsidy of the Department.

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**Annexure-I**

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.232 FOR ANSWER ON 26.07.2023 IN THE RAJYA SABHA.

<b>The amount (in terms of rupees) of various pending dues and liabilities of the Food Corporation of India year-wise since 2018.</b>					
					Amt. in Crores
<b>Particulars</b>	<b>Closing Balance</b>				
	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>
Ministry of Rural Development	2,454.03	2,454.03	2,454.03	2,454.03	2,454.03
Ministry of External Affairs	47.99	47.99	60.43	56.46	107.01
Ministry of Defence	0.73	0.64	0.42	0.43	0.35

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